

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 08.02.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>CA/10/2022 in Company Petition/8/2022</b>
<b>NAME OF THE COMPANY</b>	<b>Karvy Stock Broking Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Meka Rajini</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Karvy Stock Broking Ltd</b>
<b>UNDER SECTION</b>	<b>241</b>

**ORDER**

**CA/10/2022**

**Present:** Ld. Counsel Ms. Shryashi Kashyap for the Applicant.

Ld. Senior Counsel Mr. S. Vivek Reddy & Mr. M. Ashwini Reddy for  
the Respondent.

**Matter is adjourned to 14.03.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**